

[Print](#)**Defective Case Register from 2026-03-26 to 2026-03-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/13336/2026	JYOTI RANJAN KHUNTIA	2026-03-26	1.Date under Annex-2 be corrected.2. Page No-21 not accompanied.
2	D-WP(C)/13173/2026	KUMARESWAR MOHANTY	2026-03-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/11607/2026		2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-BLAPL/9027/2026	PRADEEP KUMAR NATH	2026-03-26	1. Annexure-1 to 3 not marked in the concerned page. 2. Annexure-1 and 2 not attested.
5	D-WP(C)/13426/2026	AMITABH MISHRA	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit.Page 12 to 15 not neat.
6	D-BLAPL/8989/2026	PARTHA SARATHI DAS	2026-03-26	Annexure-2 not reflected on the top of page-10.
7	D-WP(C)/12667/2026	RANJAN KUMAR NAYAK	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of father and Age of the deponent in affidavit does not tally wit cause title.2.Signature of the petitioner in V>Nama does not tally with cause title.
8	D-BLAPL/8979/2026	BIKRAMADITYA BHARAT NANDAN DWIBEDI	2026-03-26	Details of Victim/Informant mentioned in Annexures need not be declared and kept in closed cover.
9	D-WP(C)/13174/2026	SUSANTA KUMAR BARAL	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/9018/2026	SUDEEP KUMAR SARANGI	2026-03-26	1. In synopsis, P.S case no wrongly furnished. 2. In declaration under affidavit, no. of paragraphs not furnished.
11	D-WP(C)/12799/2026	SUKANTA KUMAR NAYAK (2)	2026-03-26	Father name not mentioned in Affidavit
12	D-CRLA/8175/2026	BISWAJIT NAYAK	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Name of the victim /Informant be redacted from the appeal memo. 2.provision of law not furnished in I.A. no.791/2026. 3. Deponent,affidavit in I.A. not furnished relationship
13	D-BLAPL/9119/2026	AMIT KUMAR SAA	2026-03-26	1. Sessions case mentioned in Cause Title and petition does not tally with that of Rejection order
14	D-ABLAPL/8682/2026	SURENDRA KUMAR BISWAL	2026-03-26	1. Name of Pet. No.9 in CT not tally with signature.
15	D-BLAPL/9049/2026	PRADEEP KUMAR PRADHAN	2026-03-26	1. Page no 6 not filled. 2. Page no 26 28 33 not legible
16	D-ABLAPL/9198/2026	PRADEEP KUMAR DAS	2026-03-26	1. PS case No. and GR case no. in prayer not correct.
17	D-ABLAPL/9080/2026	SATYABRATA DASH	2026-03-26	1. Neat copy of Ann.1 page 9 and 10 be filed.
18	D-WP(C)/12092/2026	PRASANTA KUMAR JENA	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not mentioned in the affidavit and also I.A.Date not mentioned in the v.nama.
19	D-BLAPL/9067/2026	GURUPRASAD BEHERA	2026-03-26	Annexure-5 not reflected on the top of page-37.
20	D-BLAPL/9095/2026	BUDHIRAM DAS	2026-03-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Victim/Informant be deleted from Synopsis and Para no.3
21	D-BLAPL/9066/2026	SANGRAM KESHARI ROUT	2026-03-26	Hologram of Rs.50/- not affixed in V.nama.
22	D-WP(C)/13128/2026	PITAMBAR PANDA	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-BLAPL/9017/2026	SATRUGHNA DASH (A)	2026-03-26	1. Reference certificate not tally with the F.I.R details furnished. 2. Page no 81 marked twice
24	D-CONTC/10864/2026	KSHIROD KUMAR ROUT	2026-03-26	Petitioner no.1 has not been authorized by other petitioners to swear this affidavit.
25	D-WP(C)/12322/2026	UMESH CHANDRA PATNAIK	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
26	D-WP(C)/11675/2026	ARUNA NAYAK	2026-03-26	PETITIONER NO 3 AND 4 ADDRESS NOT MENTIONED
27	D-CRLMP/7354/2026	ANAND JENA	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED AS PER FACT OF THE CASE OPP.PARTIES BE POLICE PERSONNEL2.VERNACULAR CERTIFICATE (PAGE NO.8) NOT CORRECTLY FURNISHED PUT UP FOR SR AFTER REMOVAL OF DEFECT

28	D-BLAPL/8936/2026	RAJIB LOCHAN PATTNAIK	2026-03-26	Annexure-2 not mentioned in top of page-20.
29	D-CRLMC/8947/2026	KARUNAKAR GAYA	2026-03-26	1. Date of impugned order dated 27.11 2026 under Annexure-2 does not tally with Synopsis and petition
30	D-TRP(C)/13129/2026	SHAKTI PRASAD DAS	2026-03-26	Paragraph No. Not Correctly furnished.
31	D-BLAPL/9037/2026	GOKULANANDA SAHU	2026-03-26	1. Page marking not done in index. 2. in declaration under affidavit. no.of paragraphs wrongly furnished.
32	D-CONTC/11953/2026	ADV.	2026-03-26	1 . copy of order passed in W.P.(C). NO . 20451/2022 and cause title in W.P.(c) 6165/2022 to be filed.
33	D-WP(C)/12069/2026	RAMANATH ACHARYA	2026-03-26	Date of copy of application vide annex-8 not tally with Index.Serial no-4 in the affidavit wrongly mentioned 2..Petition not correctly addressed to Honorable Court
34	D-CONTC/11474/2026	BALARAM BEHERA	2026-03-26	1. Page no.31 repeated twice.
35	D-CONTC/10689/2026	ADV.	2026-03-26	REFERENCE CERTIFICATE NOT FURNISHED
36	D-WA/11814/2026	TARANANDA PATTANAYAK	2026-03-26	Op. no. 4 in wp(c) not made a party in appeal memo
37	D-ABLAPL/9207/2026	JAYAKRISHNA MOHAPATRA	2026-03-26	1. Ann.1 not attested.
38	D-CRLMC/8956/2026	ANKANN PANDA	2026-03-26	1. Date of impugned order dated 28.01.2026 under Annexure-2 does not tally with cause title.
39	D-WP(C)/12612/2026	SURENDRA KUMAR MISHRA	2026-03-26	Department and address of the Op. no.1 not furnished in the cause title
40	D-WP(C)/12072/2026	ABHILASH MISHRA	2026-03-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.Age of the petitioner not mentioned in the cause title. 2..Receipt Showing Serv.copy To ct not Filed.
41	D-EXP/13063/2026	ADV.	2026-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) Legible copy of page no. 13 to 16 are to be filed. ii) Put up for SR after filing of c. copy of impugned order.
42	D-CRLMC/8627/2026	JYOTIRMAYA SAHOO	2026-03-26	1. LTI of the petitioner No.1 not attested by the Adv. on V.nama.
43	D-BLAPL/9133/2026	MANGU NANDY	2026-03-26	1. Copy of written FIR not attached with FIR.
44	D-CRLMC/8102/2026	ASIT KUMAR JENA	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Serial number not correctly furnished in Index.
45	D-WP(C)/11749/2026	CHIRANJEEV MOHAPATRA	2026-03-26	Page no. 138 not neat.

46	D- CONTC/12646/2026	ADV.	2026-03- 26	1. Address of the Honble C.J. not correctly furnished.
47	D- ABLAPL/9111/2026	AMIT KUMAR SAA	2026-03- 26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of Husband of Deponent in Affidavit not proper.
48	D-WP(C)/12112/2026	SUSANTA KUMAR LENKA	2026-03- 26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 to 23 not neat.
49	D-CRLA/8131/2026	RABINDRA NATH PANDA	2026-03- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code no. not correct in synopsis.2.Provision of law not furnished in I.A. no788/2026.
50	D-BLAPL/8935/2026	BASANTA KUMAR DAS	2026-03- 26	Page No. 13 to 17 not legible.
51	D-EXP/11752/2026	SANJIB MOHANTY	2026-03- 26	i) Para no. H repeat. ii) Para no. not correctly furnished in declaration.
52	D- ABLAPL/9011/2026	RAMA CHANDRA JENA	2026-03- 26	1. CT year mentioned in CT not correct. 2. Name of PS mentioned in Address of Pet. in CT and Affidavit not proper. 3. PS case No. in Para 3 not correct
53	D-MATA/12826/2026	BIBHU PRASAD DAS	2026-03- 26	Period of Delay 868 days 2.page no-16 not visible
54	D-BLAPL/9131/2026	BISWORANJAN SWAIN	2026-03- 26	1. Annexure-1 not attested
55	D- CRLMC/8106/2026	ASIT KUMAR JENA	2026-03- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Serial number not correctly furnished in Index
56	D-WP(C)/12926/2026	BIJAYA KUMAR BEHERA 1	2026-03- 26	Page no. 34 not neat
57	D-WA/12058/2026	PAMI RATH, (SR.ADV.)	2026-03- 26	good ground not furnished
58	D- CONTC/10806/2026	ADV	2026-03- 26	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
59	D-WP(C)/12248/2026		2026-03- 26	1. Put up for S.R after filing of Annexures -2 to 9 and petition alowith annexures not correctly paginated in Index.
60	D-CRLMC/8110/2026	ASIT KUMAR JENA	2026-03- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial number not correctly furnished in Index.
61	D-WP(C)/12773/2026	SUSHANTA KUMAR JOSHI	2026-03- 26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D- ABLAPL/9171/2026	PARTHA SARATHI DAS	2026-03- 26	Vakalatanama not properly uploaded. Signature of pet. missing on it.

63	D-ABLAPL/9231/2026	DUSHMANTA KUMAR BISWAL	2026-03-26	1. Facts in Synopsis not correct. 2. Paragraph declaration incorrect. 3. Name of Pet. NO.3 in CT not tally with signature.
64	D-ABLAPL/9053/2026	MADAN SUNDAR BEHERA	2026-03-26	1.Age of the petitioner 2 does not tally with that of mentioned in V>Nama
65	D-ABLAPL/9244/2026	BIJAYA KUMAR RAGADA	2026-03-26	1. Name of PS not mentioned in the address of Pet. in CT. 2. Ann.1 not attested
66	D-ABLAPL/9128/2026	AMLAN SHAKTI PAUL	2026-03-26	1. Incomplete Ann.1 filed. 2. Neat and legible copy of Ann.1 be filed.
67	D-CONTC/11473/2026	BALARAM BEHERA	2026-03-26	1. After Page no.44 one page i.e. Annex-4 not Indexed.
68	D-BLAPL/8986/2026	BHABANI SHANKAR DASPARIDA	2026-03-26	Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
69	D-WP(C)/13307/2026	SUBHADUTTA ROUTRAY	2026-03-26	page no. 34 not neat
70	D-CRLA/8797/2026	MOHENDRA KUMAR MOHAPATRO	2026-03-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Court Fee Rs.6/- to be paid.
71	D-ABLAPL/9180/2026	SOUBHAGYA KUMAR DASH	2026-03-26	1. Ann.1 page 13 to 15 not legible.
72	D-BLAPL/8990/2026	SARAT KUMAR JENA	2026-03-26	1. Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
73	D-CONTC/10810/2026	ADV	2026-03-26	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
74	D-ABLAPL/9205/2026	BIKASH CHANDRA PARIJA	2026-03-26	1. Name of Pet. No.2 in CT not tally with signature.
75	D-BLAPL/8968/2026	SK JABINA ZAHID	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Paragraphs not mentioned in declaration of affidavit. 2.Name Of The Filing Advocate Not In Capital Letters In The application
76	D-CRLREV/8291/2026	RAMESH CHANDRA PRADHAN	2026-03-26	1.Index not page marked. 2 .Court Fee Rs 6/- not paid in I.A.
77	D-WP(C)/12100/2026	DEBASIS PANIGRAHI	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of application vide annex-5 not tally with Index.Date of termination order vide annex-6 not tally with Index.
78	D-CONTC/10809/2026	RANJAN KUMAR ROUT	2026-03-26	1. Code Not correctly furnished in cause title 2. District not mention in cause title of both the parties
79	D-ABLAPL/9143/2026	LAMBODAR PRADHAN	2026-03-26	Page No.14 Not properly arranged.
80	D-BLAPL/8960/2026	SAROJ KUMAR PADHY	2026-03-26	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose

				and kept in closed envelop.
81	D-CRLMC/7876/2026	SOMA PATNAIK	2026-03-26	1. Fathers name of the petitioner not correctly furnished in cause title. 2. Page no.93 repeated twice. 3. Certified copy of annex-1 not filed.
82	D-CONTC/10746/2026	BISWARANJAN DALAI	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of cause title in wp (c)
83	D-CRLMP/6810/2026	AMITAV TRIPATHY	2026-03-26	30-OTHER DEFECT (IF ANY) IN PRAYER PORTION OF THE PETITION (PAGE NO.5) THE CASE NO. BE 190 OF 2022 2.ANNEXURE- 1 BE T.COPY ATTESTED FREE AS IT IS C.COPY
84	D-ABLAPL/9202/2026	PRATIK NAYAK	2026-03-26	1. Ann.2 page 33 and 34 not legible.
85	D-CRLMP/7316/2026	ABESH KAMAL	2026-03-26	.Subject Code Not Furnished .
86	D-WP(C)/11736/2026	TAPAN KUMAR BISWAL	2026-03-26	Name of petitioner not correct in affidavit.
87	D-MACA/12568/2026	SATYABHUSAN DAS	2026-03-26	8-CAUSE TITLE NOT IN ORDER. Petitioner no.4 in trial court is not made party.
88	D-CONTC/10577/2026	ADV.	2026-03-26	1. Authorization not furnished for other petitioner in declaration of affidavit.
89	D-EXP/13110/2026	KISHORE KUMAR JENA	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Petitioner nos 1 to 8 in Exp. are not party in wp (c). i) Petitioner nos 1 to 8 in Exp. are not party in wp (c). I.A. be filed for leave prefer to Exp. ii) Serial no. 7 not correctly furnished in Index. iii) District not mention in op. no. 1.
90	D-WP(C)/13197/2026	SUSANTA KUMAR BARAL	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-BLAPL/9014/2026	PRASANNA KUMAR MISHRA	2026-03-26	. Page no 7 not filled. 3. Free copy/ Certified copy of Rejection order not filled. 3.Put up for S.R there after
92	D-CONTC/10878/2026	ADV.	2026-03-26	Legible copy of page no. 10 11 are to be filed
93	D-BLAPL/8967/2026	SACHIDANANDA PADHEE	2026-03-26	Hologram of Rs.50/- not affixed in V.nama.
94	D-RFA/12792/2026	SUNIL KUMAR PANDA	2026-03-26	Question of Maintainability.
95	D-WP(C)/12125/2026	JNYANANANDA PANDA,C.G.C	2026-03-26	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.Fee of Rs.2/- not paid.Page 53 114 118 and 119 not found.

96	D-CRLMC/8955/2026	SANJAYA KUMAR PANIGRAHI	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration.
97	D-CRLA/8458/2026	PRAFULLA CHANDRA ACHARYA	2026-03-26	1 . Index not paginated.2.consolidated Appeal memo be kept at its proper place.3.Ref. no. CRLMC.no.5056/2025 in ref. certificate not tally with para no.2 of appeal memo.
98	D-CONTC/10712/2026	ADV.	2026-03-26	i) wp (c) no not mention in synopsis. ii) Date of order not correctly furnished in reference certificate.
99	D-CRLA/7003/2026	SANGRAM KESHARI ROUT	2026-03-26	1. status of the appellant not furnished.
100	D-BLAPL/9016/2026	JUGALA KISHORE PANDA	2026-03-26	1. Advocates clerks welfare fee Rs 2/- to be paid in V.Nama 2.Subject Code incorrectly Mentioned
101	D-BLAPL/8604/2026	SAROJ KUMAR PADHI	2026-03-26	Wrongly mentioned P.S. No. instead of P.R.No. in petition
102	D-CONTC/13172/2026	SUDHANSU SEKHAR JENA	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-2 not correct in page no.20.
103	D-WP(C)/13521/2026	SOUBHAGYA SUNDAR DAS	2026-03-26	1.Synopsis and Date chart not page marked in Index and petition
104	D-CRLA/8022/2026	BIJAY KUMAR BEHERA	2026-03-26	1. Period of Delay 142 days delay 2. Name of the trial court not furnished in being aggrieved.
105	D-WP(C)/13011/2026	SHANTI PRAKASH MOHANTY	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D-WP(C)/12778/2026	SUSHANTA KUMAR JOSHI	2026-03-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. Rs.2.00 not paid in V.Nama
107	D-WP(C)/13198/2026	ASHOK KUMAR SAHOO	2026-03-26	Annexure-5 not mentioned in Book mark.
108	D-WP(C)/12182/2026	KISHORE CHANDRA PRADHAN	2026-03-26	Page no.46 not properly arranged.
109	D-MACA/11002/2026	ADAM ALI KHAN	2026-03-26	statutory deposit not made
110	D-WP(C)/12083/2026	PRASANTA KUMAR JENA	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A
111	D-WP(C)/13176/2026	ACHYUTANANDA PATTANAIK	2026-03-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Serial no-4 affidavit in the I.A not correctly mentioned.

112	D-ABLAPL/9113/2026	LAMBODOR ACHARI	2026-03-26	1. Date of FIR in Para 2 not correct. 2. Name of pending court not properly mentioned in Prayer. 3..Subject Code incorrectly Mentioned
113	D-ABLAPL/9176/2026	PARTHA SARATHI DAS	2026-03-26	1. Vaklatanama not properly uploaded. Signature of Pet. not fully visible on it.
114	D-MACA/9572/2026	PRASANTA KUMAR MAHALI	2026-03-26	30-OTHER DEFECT (IF ANY) further SR after disposal of IA no 561/ 26 .Then - calculation of limitation will be done
115	D-RSA/12644/2026	ARUN KUMAR MISHRA	2026-03-26	HCBA Welfare Fee of Rs.50/- not affixed
116	D-CONTC/12813/2026	ADV.	2026-03-26	Name of the contemnor not furnished.2.Annex-2 not exhibited in the petition.
117	D-BLAPL/8988/2026	ASHOK KUMAR GHADAI	2026-03-26	Name and details of Informant-cum-victim mentioned in annexure-1 need not be disclosed and kept in closed envelop.
118	D-ABLAPL/8827/2026	AKSHAYA KUMAR SAHOO	2026-03-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
119	D-CRLMC/9082/2026	BICHITRA NARAYANA SATAPATHY	2026-03-26	1. Put up for S.R. after properly page marked in Annexures- 1 and 2.
120	D-ABLAPL/9275/2026	SATYA NARAYAN BHRAMAR RAY	2026-03-26	Details of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
121	D-CMP/12574/2026	GOPABANDHU DASH	2026-03-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
122	D-BLAPL/8876/2026	ANSHUMAN PANDA	2026-03-26	1. The name of the petitioner and his village name as mentioned in Cause Title does not tally with that of Rejection order and V.nama 2. Paragraphs mentioned in the petition is not under the Affidavit.
123	D-CRLMC/8954/2026	SANJAYA KUMAR PANIGRAHI	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-2 not properly page marked in Index, as per record.
124	D-CRLMC/9073/2026	SANKAR PRASAD PADHI	2026-03-26	1. Subject code not mentioned in Assessment slip.2.Cause title and prayer not in proper.
125	D-CRLMC/8101/2026	ASIT KUMAR JENA	2026-03-26	.Subject Code incorrectly Mentioned
126	D-BLAPL/9115/2026	LAMBODOR ACHARI	2026-03-26	1. Vernacular certificate is not furnished. 2. The name of the village of the petitioner as mentioned in Cause Title does not tally with that of Rejection order.
127	D-CRLMC/8229/2026	PANCHANAN PANIGRAHI	2026-03-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name and details Address of the victim/ informant from the petition.

128	D-CRLMC/8581/2026	BIDHUBHUSANA MOHAPATRA	2026-03-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
129	D-CONTC/10996/2026	ANURAG PATI	2026-03-26	1. Subject code not furnished in Assessment Slip.
130	D-ABLAPL/9255/2026	JAGADIP SAHOO	2026-03-26	Details of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
131	D-EXP/11751/2026	SANJIB MOHANTY	2026-03-26	1. Complete C. copy of impugned order not filed. i) Para no. H repeat. ii) Para no. not correctly furnished in declaration. iii) Put up for SR after filing of c. copy of order and removal of defect.
132	D-WP(C)/13214/2026	UPENDRA KUMAR SAMAL	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex-2 wrongly exhibited at page no.23 instead of Ann-3
133	D-RVWPET/13027/2026	ADV	2026-03-26	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) Date of order wrongly mention in para no. 3 and 5. ii) Name of the advocate in capital letter and E.N. no not furnished
134	D-BLAPL/9061/2026	BINAYA KUMAR MOHANTY	2026-03-26	4 Advocates signed in V.nama. But, 3 Advocates appearing in petition.
135	D-CONTC/10811/2026	ADV	2026-03-26	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
136	D-CRLMP/7295/2026	DIPTI RANJAN SWAIN	2026-03-26	AGE OF THE PETITIONER IN C.T,AFFIDAVIT, DECLARATION BE 76 YEARS AS PER FIR COPY (PAGE NOS.9 and 11)
137	D-ABLAPL/9041/2026	AJAYA KUMAR NANDA	2026-03-26	1. The name and address of petitioner 2 has not been mentioned in V.Nama. 2. The name of the father of the deponent in Affidavit is not correctly furnished
138	D-WP(C)/11793/2026	BIREN SANKAR TRIPATHY	2026-03-26	Welfare fund of Rs.50/- not paid
139	D-BLAPL/9129/2026	PRAKASH CHANDRA DASH	2026-03-26	1. Pending before the court not furnished in cause title of the application.
140	D-ABLAPL/9033/2026	SIDDHARTH PRASAD MISHRA	2026-03-26	1. Signatures in the F.I.R. Copies have not been reflected.
141	D-CRLREV/9034/2026	SANTOSH SETHI	2026-03-26	1. Annex-2 not mentioned in petition. 2. Being aggrieved not mentioned in petition. 3 CRLMC mentioned instead of CRLREV in Affidavit and declaration.
142	D-WP(C)/13317/2026	SUBHADUTTA ROUTRAY	2026-03-26	Page no.22 not neat
143	D-ABLAPL/9035/2026	GOKULANANDA SAHU	2026-03-26	1. P.S. name and No. is not correctly furnished in Para 2 of the petition
144	D-BLAPL/8969/2026	HARI KRUSHNA PANIGRAHI	2026-03-26	Name and details of Informant/victim mentioned in Annexure-1 need not be disclosed and kept in closed envelop.

145	D-CRLREV/8311/2026	CHANDANA TRIPATHY	2026-03-26	1. Period of Delay 64 days delay, Limitation petition not filed. 2. CRLMP mentioned instead of CRLREV in affidavit. 3. Name of Informant/ Victim and Relatives did not be disclosed and kept in closed in cover in Annex-1 and2
146	D-ABLAPL/9140/2026	HAJI SK ABDUL ISTAR	2026-03-26	1. As per index ,annexs. 2 to 4 not furnished in the petition
147	D-WP(C)/13272/2026	SOUMYA RANJAN PATI	2026-03-26	Annexure -2 not mentioned in averments
148	D-FAO/13284/2026	KUMAR PRAJWAL	2026-03-26	1-COURT FEE IS DEFICIENT. Code not correct 2. petitioners were not parties in GIA case but filed appeal
149	D-ABLAPL/9203/2026	SAMARENDRA BAHADUR	2026-03-26	1. Details of Informant in Para 3 be redacted. 2. PS case No. in Para 3 not correct. Resubmit for SR after removal of defects.
150	D-CRLMC/8862/2026	ANANTA NARAYAN PATTANAYAK	2026-03-26	1. Page no.45 not legible
151	D-WP(C)/13170/2026	SUSANTA KUMAR BARAL	2026-03-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
152	D-CRLA/8259/2026	SANGRAM KESHARI ROUT	2026-03-26	1.D.c.fee Rs. 11.55p. to be paid on c.copy 2. D.C.fee RS. 50/- to be paid on v.nama
153	D-ABLAPL/9239/2026	KISHORE KUMAR MISHRA	2026-03-26	17-REFERENCE CERTIFICATE NOT FURNISHED. Page No.8 Not Legible
154	D-WP(C)/13156/2026	KSHIROD KUMAR ROUT	2026-03-26	Page 18 not neat.
155	D-WA/12415/2026	BISWABIHARI MOHANTY	2026-03-26	1.C. copy of impugned order not filed i) Status of the parties not correctly furnished in CT. ii) wp (c) no wrongly mention in para no. 5 being aggrieved, prayer, grounds. iii) Provision of law not fully furnished in I.A. iv) In declaration of I.A. the word of respondent no.1 be corrected as appellant. v) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order and removal of defects.
156	D-CRLA/8147/2026	SANJAY KUMAR DAS	2026-03-26	Code Not indicated 2. The names of the informant and his relative mentioned in Annexures.1 3 and 4 need not be disclosed and be kept in close cover
157	D-ABLAPL/9259/2026	BHARAT BHUSAN ROURAY	2026-03-26	Annexure Not Legible.
158	D-CMP/12929/2026	SARAT KUMAR BEHERA	2026-03-26	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 14-NOT PROPERLY INDEXED. 1.Synopsis and Date Chart not in proper PAGING.Put up for further S.R after rectification
159	D-BLAPL/8946/2026	BIJAYA KUMAR RAGADA	2026-03-26	Pending Lower Court case nomenclature not properly mentioned in petition
160	D-ABLAPL/9214/2026	PRAVAT KUMAR MOHANTY	2026-03-26	1. Name of Pet. No.4 in CT not tally with signature.
161	D-WP(C)/12925/2026	DR. BINODA KUMAR MISHRA	2026-03-26	Page no. 29 not neat.
162	D-CONTC/10685/2026	ADV.	2026-03-26	PAGE NO.12 NOT AVAILABLE
163	D-BLAPL/8970/2026	SK. ZAFARULLA	2026-03-26	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclosed and kept in closed envelop.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 26-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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